

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-05
New IA-1453/2021
IN
IB-1184(ND)/2019

IN THE MATTER OF:

M/s. CHT India Pvt. Ltd.

Vs.

M/s. Innovative Textile Ltd.

....OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 05.04.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

ORDER

New IA-1453/2021:-

Counsel for the Operational Creditor is present and prayed to withdraw the petition i.e., IB-1184(ND)/2019. The prayer is allowed. The Petition is **dismissed as withdrawn.**

— Sd—

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd—

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)